NOTICE

IT IS HEREBY NOTIFIED for the information of the Advocates and the parties appearing-in-person at the **Principal Seat at Bombay** that on **Tuesday**, 29th July, 2025.

The Single Bench presided over by the Hon'ble Shri Justice Riyaz I. Chagla will not be available at the Principal Seat Urgent mentioning and placing of matters, if any, will be allowed before the Single Bench presided over by the Hon'ble Justice Sharmila U. Deshmukh.

Dated this the 29th day of July 2025.

By Order,

Sd/-(H. M. Bhosale) Registrar (Judl-I), High Court, A.S. Bombay Sd/(A. H. Laddhad)
Prothonotary & Sr. Master,
High Court, O.S. Bombay